

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA No. 67 of 2017 in DFR No. 4050 of 2016 (IA No. 67/17- for condonation of delay in filing the appeal)	Powergrid Corporation of India Ltd. vs Central Electricity Regulatory Commission & ors.	4050 of 2016 dated 9/12/2016	20/1/2017		06/02/2017
2	31/17 & IA NO. 70 of 2017 (IA 70/17- for exemption from filing certified copy of Impugned order)	M/s. Ramnad Renewable Energy Ltd. vs. Tamilnadu Electricity Regulatory Commission & ors.	4137 of 2016 dated 16/12/2016	24/1/2017		08/02/2017
3.	32/17 & IA NO. 71 of 2017 (IA 71/17- for exemption from filing certified copy of Impugned order)	M/s. Kamuthi Solar Pvt. Ltd. vs. Tamilnadu Electricity Regulatory Commission & ors.	4136 of 2016 dated 16/12/2016	24/1/2017		09/02/2017
4.	IA No. 73 of 2017 in DFR No. 4213 of 2016 (IA 73/17- for condonation of delay in filing the appeal)	Punjab State Power Corporation Ltd. vs. Punjab State Electricity Regulatory Commission & ors.	4213 of 2016 dated 23/12/2016	25/1/2017		15/03/2017

By Order

Sd/-

Dy. Registrar

30/01/2017